




OFFICE ORDER NO. 166 OF 2019

Shri. O. S. Patil, Judge presently presided over Court Room No.19 is on leave today i.e. on Friday, the 20<sup>th</sup> December, 2019.

Similarly, Shri. S. S. Kadam, S/Smt. S. D. Awasekar and A. A. Desai, Judges presently presided over Court Room Nos. 23, 10 and 16 respectively are on Training at Uttan. Therefore, the following stop gap arrangement is made :

The charge of Court Room Nos. 10 and 16 shall remain with Court Room No.6 and the charge of Court Room Nos. 19 and 23 shall remain with Court Room No.26 of this Court respectively.

COURT OF SMALL CAUSES }  
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} }  
MUMBAI : 20<sup>TH</sup> DECEMBER, 2019 }

  
( S. C. More )  
Chief Judge